

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **13.11.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 556/2025 For Condone Delay IA No. 1575/2025 For Stay IA No. 1576/2025 For Exemption IA No. 1577/2025	Kakanatil Siraj Mather Abdul Rahman & Anr. Vs Sreenivasan PR, Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Pradeep Joy	
2.	Comp App (AT) (CH) No. 136/2025 For Exemption IA No. 1480/2025 For Stay IA No. 1481/2025	Sri Gopal Muniyappa & Anr. Vs Ganga Reddy	Mr. MVV Ramana	
3.	Comp App (AT) (CH) No. 141/2025 For Condone Delay IA No. 1549/2025 (With defects)	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	

Defective cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 501/2025 For Condone Delay IA No. 1414/2025 For Stay IA No. 1415/2025 (With defects)	Arun Tenny Vs CJ Davis, IRP & Anr.	Mr. Pradeep Joy	
5.	Comp App (AT) (CH) (Ins) No. 502/2025 For Stay IA No. 1559/2025 (With defects)	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	

6.	Comp App (AT) (CH) (Ins) No. 506/2025 For Condone Delay IA No. 1420/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025 (With defects)	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	
7.	Comp App (AT) (CH) No. 134/2025 Interim Injunction IA No. 1479/2025 (With defects)	Vedre Vajender Rao Vs Speed Projects and Infrastructure Pvt Ltd & 10 Ors.	Mr. TK Bhaskar	
8.	Comp App (AT) (CH) No. 135/2025 (With defects)	Vedre Vajender Rao Vs Speed Projects and Infrastructure Pvt Ltd & 10 Ors.	Mr. TK Bhaskar	
9.	Comp App (AT) (CH) (Ins) No. 571/2025 To dispense with IA No. 1610/2025 (With defects)	Redington Ltd. Vs R Sankaran IRP of Personal Guarantor & Anr.	Mr. Menon	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018) For Additional Docs IA No. 338/2023	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
11.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
12.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
13.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10

14.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
15.	IA No. 1441/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP	Mr. Mayan H Jain	Mr. Arjun Suresh
16.	IA No. 1362/2025 (For Stay) & In Comp App (AT) (CH) (Ins) No. 480/2025 For Exemption IA No. 1363/2025	Ganesan Natarajan Vs State Bank of India & Anr.	Mr. Raymond Albyness	Mr. K Chandrasekaran
17.	IA No. 1390/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 489/2025	Amier Hamsa Ali Abbas Rawther Vs State Bank of India	Ms. Jayanthi K Shah	
18.	IA No. 1428/2025 (For Condone Delay) IA No. 1430/2025 (For Delay in refiling) in Comp App (AT) (CH) (Ins) No. 508/2025 For Stay IA No. 1429/2025	Ajay Kumar Bhuwalka & Anr. Vs Bhuwalka Steel Industries Ltd., Rep by its RP Shivadutt Bannanje	Mr. Nagesh Moro	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	IA No. 1330/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1
20.	IA No. 1611/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1

For Admission (After Notice)

(Request for adjournment in Item No. 21 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Ltd Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
22.	Comp App (AT) (CH) No. 12/2024	Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattom Pvt Ltd & 6 Ors	Ms. Saranya VS	
23.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
24.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
25.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt Ltd & Anr	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2
26.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
27.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhriugu Infra Pvt Ltd & 8 Ors	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenassenan- R2-R5
28.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025	Southern Structural Ltd & 3 Ors. Vs Income Tax Officer & Anr.	Mr.B Sankaranaryanan PCS	
29.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. Shreyas Jayasimha	

30.	Comp App (AT) (CH) No. 117/2025	Gracious Coffee Pvt Ltd Vs Registrar of Companies, Ernakulam WITH	Mr. Akhil Suresh	
31.	Comp App (AT) (CH) No. 118/2025	Emil Traders Pvt Ltd. Vs Registrar of Companies, Ernakulam	Mr. Akhil Suresh	
32.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	
33.	Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd	Mr. Pulkit Deora	Mr. Kishore Balasubramanian
34.	Comp App (AT) (CH) (Ins) No. 426/2025 For Stay IA No. 1212/2025 For Additional Docs IA No. 1213/2025	A Suresh Kumar Suspended Director of Meenakshi Cargo Forwarders Pvt Ltd & Anr. Vs CA Mahesh Lakshmanadass Liquidator, Meenakshi Cargo Forwarders (P) Ltd	Mr. BSV Prakash Kumar	CA Mahesh Lakshmanadass, Liquidator
35.	Comp App (AT) (CH) (Ins) No. 444/2025 For Stay IA No. 1274 & 1275/2025	VK Rajeev Suspended Director, Kumarakom Aqua Serene Pvt Ltd Vs Kerala State Industrial Development Corporation Ltd & Anr	Mr. TK Bhaskar	
36.	Comp App (AT) (CH) (Ins) No. 455/2025 For Exemption IA No. 1301/2025	The Royal Castle Owners Welfare Association (TRCOWA) Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 11 Ors. WITH	Mr. Kishore Balasubramaniam	
37.	Comp App (AT) (CH) (Ins) No. 471/2025 For Exemption IA No. 1339/2025	The Temple Waves All Block Flat Owners Welfare Association & 2 Ors Vs TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	

38.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyers Association Apartment & Anr	Mr. T Sai Krishnan	Mr. Bijoy P Pulipra R1
39.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr. AG Sathyanarayana
40.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomathi Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP Chartered Accountants	Mr. T Ravichandran	Mr. Saji P John
41.	Comp App (AT) (CH) (Ins) No. 565/2025	Vishnu Daya & Co LLP Vs Ravindra Belayur Erst RP of Yashomati Hospitals Pvt Ltd	Mr. Saji P John	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) No. 33/2021 For Interim Injunction IA No. 720/2025 For Direction IA No. 1282/2025 Delay in re-filing the IA IA No. 1283 & 1284/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Ms. Sushma Nagaraj	Mr. Raghuram Cadambi Ms. Pearl Mathijia R1,R5
43.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
44.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
45.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
46.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan

47.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
48.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
49.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt Ltd Vs Rajendran PR, RP of Asten Realtors Pvt Ltd & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3
50.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS
51.	Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional Docs IA No. 1160, 1211 & 1393/2025	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha KR , Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in